

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 153 of 2002
O.A. 786 of 1997

Date of order : 14.6.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

NANI GOPAL DAS & ORS.

vs.

UNION OF INDIA & ORS.
(E. RLY.)

For the applicants : Mr. T.K. Biswas, counsel

For the respondents : ~~Mr.~~ P.K. Arora, counsel

ORDER

This M.A. has been filed for early hearing of the
O.A.

2. Having heard the 1d. counsel for the applicant and
the respondents, the O.A. is fixed for hearing on 20.6.2002
before the Additional Court. The M.A. stands disposed of.

No order is passed as to costs.

say and

MEMBER(A)

S.M.


VICE-CHAIRMAN